

Before the National Green Tribunal
Eastern Zone Bench, Kolkata

Section 18(1) read with section 14,15, of National Green Tribunal Act, 2010

Original Application No 20 / 2025/EZ

Baisakhi Bhowmik and anr

..... Applicants

VS

Member Secretary WBPCB and others

.....Respondents

AFFIDAVIT [REDACTED] ON BEHALF OF THE APPLICANT

I Miss Baisakhi Bhowmik daughter of Tarapada Bhowmik residing at, 92 Nafar Chandra Das Road Kolkata 700034, Age 38 yrs. Phone – 9433455545. Email- baisakhibhowmik03@gmail.com Aadhar No-756451725460 solemnly affirm and declare as under:

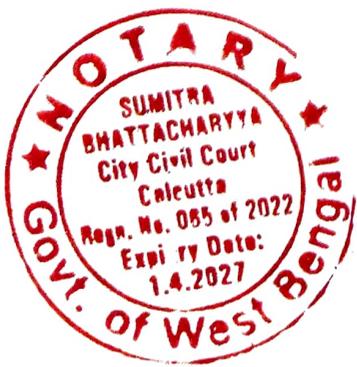
1. I am the Applicant in the above mentioned Original Application.
2. The reply received from BL and LRO Sarisa Diamon Harbor II South 24 Pgs dated 20.2.2025 with Memo No- 228 against the RTI request send dated 27.1.2025 which was Annexed as R in Original Application.
Photocopy of the letter is marked as Annex-S
3. That the statement made above are true to my knowledge as derived from the records.

Baisakhi Bhowmik

Solemnly affirmed at Kolkata

Applicant

On



Solemnly Affirmed and Declared before me
U/S 139 CPC (C) *Notary*
Sumitra Bhattacharyya
Sumitra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta

07 MAR 2025





GOVERNMENT OF WEST BENGAL
OFFICE OF THE BLOCK LAND & LAND REFORMS OFFICER
DIAMOND HARBOUR-II, SOUTH 24 PARGANAS

পশ্চিমবঙ্গ সরকার
ভূমি ও ভূমি সংস্কার আধিকারিকের কার্য
ডায়মন্ড হারবার-২, দক্ষিণ ২৪ পরগণা

e-mail id: blrodh2@gmail.com

Memo No. RTI /

228

/BLR-DH-II/2024

Date : 20.02.2025

To

Baisakhi Bhowmik,
C/o- Tarapada Bhowmik,
Vill.- Roychak,
P.O.- Maheswara,
P.S.-
Dist.- South 24 Parganas,
Pin-743 368,
M - 9433347330



Sub : Reply to your Application as per RTI Act, 2005.
Ref : This office R.R. No. 161 dated - 27.01.2025

In response to your application dated-27.01.2025 under the RTI Act, 2005, information as prayed for is given here under.

- Tara Bricks do not have consent to Operate (CTO) in their favour.
- As Tara Brick Field do not have CTO, hence the query is not applicable."

S.A.P.I.O. & Asst. Director, WBLRS
and
Block Land & Land Reforms Officer
D/Harbour-II, South 24 Parganas

Assistant Director, WBLRS

&
B.L & L.R.O. Diamond Harbour-II
South 24 Parganas.

[Abu/UDC/20.02.2025](#)

